

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:911
ANSWERED ON:23.11.2000
EMPLOYMENT TO DISPLACED PERSONS .
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;HEMA GAMANG

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have any scheme or policy to appoint a member of those families who have been displaced as a result of acquisition of land for a project in group 'C' and 'D' posts;
- (b) if so, the details thereof;
- (c) whether it is being implemented in all the Railway projects under South Eastern Railway; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) Yes, Sir.

(b) The extant instructions on the Railways provide for preferential employment of one member each of the families whose land has been acquired by the Railways for Railway Projects. Such dispensation is, however, restricted to the 'first recruitment or the recruitments made during the first two years after acquisition of land', whichever is later.

(c) Yes, Sir,

(d) At present, the Recruitment process for Talcher-

Sambalpur new line is in progress on South Eastern Railway.

As regards the remaining projects on that Railway, detailed

information is being collected and will be laid on the Table

of the House.